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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/1344/A

From :- Shri C.B. Gogoi
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar
Gauhati High Court,
Aizawl Bench, Aizawl
Mizoram.

Dated Guwahati, the 4th March, 2025

Sub:- **Leave Encashment.**

Ref:- Letter No. P.20012/3/2022-HC(AB)/105 dated 04.02.2025.

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that the leave encashment in respect of Dr. H.T.C. Lalrinchhana, Registrar, Gauhati High Court, Aizawl Bench, Aizawl for the block period of 2023-2024 has been approved, subject to the availability of leave.

Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2020/1345-1347/A, dated 4 .03.2025.

Copy to:

1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl for information.
2. The Chief Controller of Accounts, Accounts & Treasuries, Mizoram Aizawl, for information.
- ✓3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of the Hon'ble Gauhati High Court.


REGISTRAR (VIGILANCE)